

ITEM NO.51

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 19/2016 in Writ Petition(s) (Civil) No(s). 801/1986

SUPREME COURT EMPLOYEES WELFARE ASSN. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(IA No. 19/2016 FOR DIRECTIONS)

WITH

W.P. (C) No. 1074/2017 (X)

Date : 15-01-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Adi Narayan Rao, Sr, Adv,  
Mr. Abhinav Agrawal, Adv.  
Mr. Rajesh Kumar, Adv.  
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. R. Venkataramani, Sr. Adv.  
Mr. Satya Mitra Garg, AOR  
Mrs. Manju Aggarwal, Adv.  
Mr. Yashraj Singh Bundela, Adv.  
Mr. M. Praveen Vignesh, Adv.

Mr. K.K. Venugopal, A.G.  
Mr. P.S. Narsimha, ASG  
Mr. K. Radhakrishnan, Sr. Adv.  
Ms. Shradda Deshmukh, Adv.  
Mr. V.V.V Pattabhiram, Adv.  
Mr. M.K. Maroria, Adv.

Mr. P. Parmeswaran, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 22<sup>nd</sup> January, 2018.

(OM PARKASH SHARMA)  
AR CUM PS

(RAJINDER KAUR)  
BRANCH OFFICER